

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 & IA NO. 671 OF 2016**  
**AND**  
**APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

**Dated: 14<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 322 OF 2016 & IA NO. 671 OF 2016**

**M/s Ultratech Cement Ltd. ...Appellant(s)**  
**Vs. ...Respondent(s)**  
**Karnataka Electricity Regulatory Commission**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Darpan K.M. for R.1

**APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

**JSW Steel Ltd. ...Appellant(s)**  
**Vs. ...Respondent(s)**  
**Karnataka Electricity Regulatory Commission**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Darpan K.M. for R.1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing  
on **05.02.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**